

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO. 170/00590/2016

DATED THIS THE 03RD DAY OF JULY, 2017

**HON'BLE SHRI DR. K.B. SURESH, MEMBER (J)
HON'BLE SHRI P. K. PRADHAN, MEMBER (A)**

K. Dhananjay,
Aged 42 years,
S/o. Late K. Krishnappa,
Engineer 'C', Indian Institute of Astrophysics,
No.9, 2nd Block, Koramangala,
Bengaluru – 560 034. ... Applicant

(By Party in person)

Vs.

1. Director, Indian Institute of Astrophysics,
9, 2nd Block, Koramangala,
Bengaluru – 560 034.

2. Chairman, Governing Council of Indian Institute of Astrophysics,
Address: Prof. Ajit K. Kembhavi, Emeritus Professor,
Inter-University Centre for Astronomy and Astrophysics,
Post Bag 4, Ganeshkhind,
Pune Univ Campus, Pune – 411 007. ... Respondents

(By M/s Sundaraswamy & Ramdas)

ORDER (ORAL)

DR. K.B. SURESH, MEMBER (J):

Heard. Earlier we had found that the process adopted by the Institute is less than desirable. Against that order the respondents have approached the Hon'ble High Court in the Writ Petition and the Writ Petition is now pending. We feel that therefore in the interest of comity of institutions this matter should not subsist. Therefore with liberty to the applicant to rejuvenate the same on

the same matrix this OA is now disposed off but in the interregnum if the Hon'ble High Court passes an order in his favour then he can rejuvenate it with a memo. OA is therefore disposed off. No order as to costs.

(P. K. PRADHAN)
MEMBER (A)

(DR. K.B. SURESH)
MEMBER (J)

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